

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.11.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.74/7/AMR/2021	IA(IBC)/275/2022 IA(IBC)/85/2022	7 of IBC	Dovefibn Micro Finance Private Limited Vs Laxme Saai Steel Private Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IBC)/275/2022:

The Counsel for the Respondent seeks time to file counter stating that the counter needs to be finalized though, the draft is prepared. Hence, list the matter on 29.11.2022.

IA(IBC)/85/2022:

At request of the Counsel for the Applicant, list the matter on 29.11.2022.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**